



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-28022026-270567
CG-DL-E-28022026-270567

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 1034]

नई दिल्ली, शुक्रवार, फरवरी 27, 2026/फाल्गुन 8, 1947

No. 1034]

NEW DELHI, FRIDAY, FEBRUARY 27, 2026/PHALGUNA 8, 1947

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 27 फरवरी, 2026

का.आ. 1078(अ).—केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा ३ के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, इस अधिसूचना के शासकीय राजपत्र में प्रकाशित होने की तारीख से, महाराष्ट्र राज्य में पीआईयू छत्रपति संभाजीनगर के अंतर्गत कि.मी. 0+000 से कि.मी. 14+895 तक, ऑट्टम घाट में (सुरंग 5.5 कि.मी. तथा वायाडक्ट 3.280 कि.मी. सहित) कि.मी. 375 (कन्नड, तेलवाडी) से कि.मी. 390 (बोढरे) तक (कुल लंबाई 14.895 कि.मी.) चार लेन अभिगम-नियंत्रित ग्रीनफील्ड खंड के निर्माण, भवन निर्माण (चौड़ीकरण/चार लेनीकरण आदि), अनुरक्षण, प्रबंधन एवं संचालन के प्रयोजनार्थ भूमि अधिग्रहण के लिए उक्त अनुसूची के स्तम्भ (4), (5), (6) और (7) में क्रमशः उल्लिखित राज्य, जिलों, तालुकों और गावों से सम्बन्धित उक्त अनुसूची के स्तम्भ (3) की तत्स्थानी प्रविष्टि में विनिर्दिष्ट भूमि के सम्बन्ध में अनुसूची के स्तम्भ (2) में उल्लिखित अधिकारियों को उक्त अधिनियम के अन्तर्गत सक्षम अधिकारियों के कृत्यों का निष्पादन करने के लिए एतद्वारा सक्षम प्राधिकारी के रूप में प्राधिकृत करती है।

अनुसूची

महाराष्ट्र राज्य में पीआईयू छत्रपति संभाजीनगर के अंतर्गत कि.मी. 0+000 से कि.मी. 14+895 तक, ऑट्रम घाट में (सुरंग 5.5 कि.मी. तथा वायाडक्ट 3.280 कि.मी. सहित) कि.मी. 375 (कन्नड, तेलवाडी) से कि.मी. 390 (बोढरे) तक (कुल लंबाई 14.895 कि.मी.) चार लेन अभिगम-नियंत्रित ग्रीनफील्ड खंड के निर्माण, भवन निर्माण (चौड़ीकरण/चार लेनीकरण आदि) हेतु भूमि अधिग्रहण।

क्रमिक संख्या 1	सक्षम प्राधिकारी 2	भूमि का विवरण 3	राज्य 4	जिले का नाम 5	तालुक का नाम 6	गांव का नाम 7	
1	सक्षम प्राधिकारी (भुसंपादन), भाराराप्रा, छ. संभाजीनगर	राष्ट्रीय राजमार्ग संख्या NH52 के कि.मी 0 से कि.मी 7.6 तक	महाराष्ट्र	औरंगाबाद	कन्नड	1	उपला
						2	भांबरवाडी
						3	हिवरखेडा (गौताला)
						4	लंगडा तांडा
						5	तेलवाडी
						6	अंधानेर
						7	मुंडवाडी
						8	रेल नवडी
						9	मकरनपुर
						10	हिवरखेडा
						11	सातकुंड तांडा (एन. व्ही)
						12	कन्नड
2	सक्षम प्राधिकारी (भुसंपादन), तथा उपविभागीय अधिकारी, चाळीसगांव जि. जळगांव	राष्ट्रीय राजमार्ग संख्या NH52 के कि.मी 7.6 से कि.मी 14.895 तक	महाराष्ट्र	जळगाव	चालीसगाओं	1	रांजणगाव
						2	सांगवी
						3	पाथरजे
						4	तळोदे प्र.चा.
						5	बोढरे
						6	पिमपरखेडे
						7	शिवापूर

[फा. सं. AAC/37/2025-26]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 27th February, 2026

S.O. 1078(E).—In exercise of powers conferred by Clause (a) of section 3 of the National Highways Act, 1956 (48 of 1956), the Central Government hereby authorizes the officers mentioned in column (2) of the Schedule annexed here to as the competent authorities to perform the functions of such authorities under the said Act with effect from the date of publication of this notification in the Official Gazette, in respect of the stretch of land specified in the

corresponding entry in column (3) of the said Schedule relating to state, districts, taluk and villages mentioned in column (4), (5), (6) and (7) respectively of the said Schedule for Construction of 4 Lane Access Controlled Greenfield Section from Km. 375 (Kannad, Telwadi to Km. 390 (Bodhare) (Total Length 14.895 Km.) in Autram Ghat including Tunnel (5.5 Km.) & Viaduct (3.280 Km.) in the state of Maharashtra Under PIU-Chhatrapati Sambhajinagar (Km 0+000 to KM 14+895), building (widening / four-laning, etc.), maintenance, management and operation in the State of MAHARASTRA.

SCHEDULE

Land acquisition for Construction of 4 Lane Access Controlled Greenfield Section from Km. 375 (Kannad, Telwadi to Km. 390 (Bodhre) (Total Length 14.895 Km.) in Autram Ghat including Tunnel (5.5 Km.) & Viaduct (3.280 Km.) in the state of Maharashtra Under PIU Chhatrapati Sambhajinagar (Km. 0+000 to KM. 14+895), building (widening / four-laning, etc.), in the State of MAHARASTRA.

Sl. No. 1	CALA 2	Stretch 3	State 4	District 5	Taluk/Mandal 6	Name of the Village 7																								
1	CALA NHAI Ch. Sambhajinagar	NH52 KM 0 TO KM 7.6	MAHARASHTRA	AURANGABAD	Kannad	<table border="1"> <tr><td>1</td><td>Upla</td></tr> <tr><td>2</td><td>Bhambarwadi</td></tr> <tr><td>3</td><td>Hiwarkheda (Gautala)</td></tr> <tr><td>4</td><td>Langada Tanda</td></tr> <tr><td>5</td><td>Telwadi</td></tr> <tr><td>6</td><td>Andhaner</td></tr> <tr><td>7</td><td>Mundwadi</td></tr> <tr><td>8</td><td>Rail Navadi</td></tr> <tr><td>9</td><td>Makranpur</td></tr> <tr><td>10</td><td>Hiwarkheda</td></tr> <tr><td>11</td><td>Satkund Tanda (N.V)</td></tr> <tr><td>12</td><td>Kannad</td></tr> </table>	1	Upla	2	Bhambarwadi	3	Hiwarkheda (Gautala)	4	Langada Tanda	5	Telwadi	6	Andhaner	7	Mundwadi	8	Rail Navadi	9	Makranpur	10	Hiwarkheda	11	Satkund Tanda (N.V)	12	Kannad
1	Upla																													
2	Bhambarwadi																													
3	Hiwarkheda (Gautala)																													
4	Langada Tanda																													
5	Telwadi																													
6	Andhaner																													
7	Mundwadi																													
8	Rail Navadi																													
9	Makranpur																													
10	Hiwarkheda																													
11	Satkund Tanda (N.V)																													
12	Kannad																													
2	SDO, Chalisgaon, Dist. Jalgaon	NH52 KM 7.6 TO KM 14.895	MAHARASHTRA	JALGAON	Chalisgaon	<table border="1"> <tr><td>1</td><td>Ranjangaon</td></tr> <tr><td>2</td><td>Sangavi</td></tr> <tr><td>3</td><td>Patharje</td></tr> <tr><td>4</td><td>Talode (Pra. Cha)</td></tr> <tr><td>5</td><td>Bodhare</td></tr> <tr><td>6</td><td>Pimparkhede</td></tr> <tr><td>7</td><td>Shivapur</td></tr> </table>	1	Ranjangaon	2	Sangavi	3	Patharje	4	Talode (Pra. Cha)	5	Bodhare	6	Pimparkhede	7	Shivapur										
1	Ranjangaon																													
2	Sangavi																													
3	Patharje																													
4	Talode (Pra. Cha)																													
5	Bodhare																													
6	Pimparkhede																													
7	Shivapur																													

[F. No. AAC/37/2025-26]

SHAIKH AMINKHAN, Director